

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †419**  
ANSWERED ON 22.07.2025  
**SVAMITVA SCHEME**

†419. SHRI BIPLAB KUMAR DEB:  
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:  
SMT. HIMADRI SINGH:  
SHRI DINESHBHAI MAKWANA:  
SHRI ARUN GOVIL:  
SHRI LUMBARAM CHOUDHARY:  
SHRI BIDYUT BARAN MAHATO:  
SHRI ALOK SHARMA:  
SHRI RAJESH NARANBHAI CHUDASAMA:  
SHRI PRAVEEN PATEL:  
SHRI ANURAG SHARMA:  
SHRI P P CHAUDHARY:  
SHRI DILIP SAIKIA:  
SHRI YOGENDER CHANDOLIA:  
SMT. SMITA UDAY WAGH:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) the manner in which "SVAMITVA" (Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas) scheme has transformed land ownership and economic in rural India during the last five years;

(b) the names and details of certain schemes where ownership data has been effectively used at the grassroots providing basic level for infrastructure or welfare scheme;

(c) the number of property cards issued under the scheme, State-wise, particularly for Rajasthan;

(d) whether the SVAMITVA data has been effectively utilised for planning infrastructure or welfare schemes at the village level;

(e) if so, the details of such use cases and number of villages covered under SVAMITVA, State-wise especially in the State of Rajasthan, Tripura and Maharashtra particularly in Jalgaon;

(f) whether the Government proposes to expand the scope of the SVAMITVA Scheme further and if so, the details thereof;

(g) the number of people got the ownership rights in NCT of Delhi and SVAMITVA Property Cards approved in NCT of Delhi and North West Lok Sabha constituency till date;

(h) whether the Government has recorded any measurable improvement in access to credit, property-related documentation or local Governance outcomes due to the implementation of the SVAMITVA Scheme; and

(i) whether the Government plans to scale up the use of SVAMITVA-generated data for integrated rural development planning and if so, the roadmap and timelines involved?

### **ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) Yes sir, the SVAMITVA Scheme has transformed land ownership and economic in rural India in last five years, the details are as under:

Ministry of Panchayati Raj is implementing SVAMITVA Scheme to provide Record of Rights to village property owners. The scheme aims to demarcate inhabited (Abadi) land in rural areas through the latest drone survey-technology through the collaborative effort of the Ministry of Panchayati Raj, State Revenue Departments, State Panchayati Raj Departments and Survey of India. The scheme has multiple objectives enabling bank loan against property card, reducing property related disputes and comprehensive village level planning. As on 17<sup>th</sup> July 2025, drone survey has been completed in 3.23 lakh villages, 2.56 crore property cards have been prepared for 1.69 lakh villages. Drone survey is saturated in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Kerala and Ladakh. The scheme has been saturated in Haryana, Uttarakhand, Puducherry, Goa, Tripura, Dadra Nagar Haveli Daman, Lakshadweep and A&N Island.

(b) SVAMITVA Scheme has led to the creation of 1:500 scale maps of village Abadi areas. These maps are available on Gram Manchitra application of Ministry of Panchayati Raj and are used by the Panchayats in planning and monitoring of assets. In the state of Maharashtra, SVAMITVA has also led to the updating of property registers, which has led to accurate assessment and appropriation of property tax.

(c) Under SVAMITVA Scheme, 2.56 Crore property cards have been prepared in 1.69 lakh villages. In Rajasthan, 11.2 lakh property cards have been prepared in 14 thousand

villages, State/UT wise details are annexed at **Annexure-I**.

(d) and (e) Yes, SVAMITVA Data has been effectively utilized for planning infrastructure or welfare Schemes at the village level. In Tripura, 5.71 lakh property cards are prepared in 893 villages and in Maharashtra, 28.3 lakh property cards are prepared for 17 thousand villages and in Jalgaon 1.04 lakh property cards are prepared in 497 villages.

Gram Manchitra is a geospatial application developed by the Ministry of Panchayati Raj to empower Rural Local Bodies (RLBs) in effective planning, monitoring, and better decision-making for Gram Panchayat Development Plan. This application contains certain geospatial tools like Proximity Analysis, Asset Planning tool, Street lights estimation tool, Vehicle Route Possibility tool, Assessment of Solar Energy Potential tool, and Property tax calculator tool developed in Gram Manchitra that uses the SVAMITVA Data, the use-cases for which are as below:

1. Proximity Analyses tool: Proximity (Buffer) Analyses can be used in decision-making for planning of any asset's new location in RLBs
2. Asset Planning Tool: Road construction cost can be estimated for the proposed roads in the Rural local bodies.
3. Streetlights estimation Tool: Estimation and Sufficiency of Streetlights can be estimated using SVAMITVA Maps
4. Vehicle Possibility Route Tool: Assessment of Vehicle Navigability for roads for reducing response time in case of emergency.
5. Assessment of Solar Solar Energy Potential Tool: Based on type and area of Roof-tops of property parcels, Solar Energy Potential of houses can be assessed.
6. Property tax Calculator Tool: helps the Rural local bodies in estimation of own source of Revenue (OSR).

(f) Presently there is no proposal to extend the scope of SVAMITVA scheme beyond 31 March 2026.

(g) Under the SVAMITVA Scheme, drone survey has been completed in 31 villages across five districts of the NCT of Delhi. However, no Property Cards have been prepared so far, including in the Northwest Lok Sabha constituency.

(h) Yes, the implementation of the SVAMITVA Scheme has led to measurable improvement. It has facilitated easier access to credit for rural property owners, who are now able to secure loans from banks using Property Cards as proof of ownership. As informed by D/o Financial Services vide letter dated 15<sup>th</sup> May 2025, bank loans worth Rs 1307 Crore have been sanctioned across various States/UTs on SVAMITVA property cards.

(i) All high-resolution drone images generated of rural abadi areas under SVAMITVA Scheme are being integrated with Gram Manchitra application of the Ministry. These digital images provide decision support system to Gram Panchayats to facilitate Gram Panchayats development Plan (GPDP). The Ministry is also drawing up a program for the capacity-building and training of Panchayat representatives and functionaries of State/UTs in the use of Gram Manchitra application for effective utilization of SVAMITVA generated data for integrated Rural development and planning.

\*\*\*\*\*

**Annexure 1**

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 419 to be answered on 22.07.2025 regarding 'SVAMITVA Scheme'.

**State/UT wise Status of SVAMITVA Scheme**

<b>S.No.</b>	<b>States/UTs</b>	<b>Notified Villages</b>	<b>Drone Flying Villages</b>	<b>Number of villages for which property card prepared</b>	<b>Number of property cards prepared</b>
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	13321	13321	0	0
3	Arunachal Pradesh	5596	3630	0	0
4	Assam	1074	946	0	0
5	Chhattisgarh	15791	15791	1785	103909
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	15052	14199	8882	1453879
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	13920	364	5395
12	Jammu and Kashmir	4431	4404	1294	39204
13	Jharkhand	757	240	0	0
14	Karnataka	30757	20814	3966	1019105
15	Kerala	597	597	0	0
16	Ladakh	232	232	225	15623
17	Lakshadweep Islands	10	10	10	13563
18	Madhya Pradesh	43014	43014	36998	4610793
19	Maharashtra	37819	37609	17961	2839776
20	Manipur	2555	209	0	0
21	Mizoram	550	433	27	2909
22	Odisha	3054	2724	43	3112
23	Puducherry	96	96	92	2801
24	Punjab	12083	10458	178	24089
25	Rajasthan	36,300	35929	14,364	1123948
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0

29	Tripura	898	19	893	571783
30	Uttar Pradesh	90573	90573	67987	10373787
31	Uttarakhand	7441	7441	7441	278229
	<b>Total</b>	<b>344,173</b>	<b>323585</b>	<b>169396</b>	<b>25682003</b>

\*\*\*\*\*